

श्री विद्या चरण शुक्ल : मैं समझता हूँ कि चंडीगढ़ के चीफ कमिश्नर के निवास स्थान पर गारद की व्यवस्था होगी लेकिन इसके बारे में ठीक से पता लगा कर सूचित कर दूंगा।

Sharing of Expenditure Incurred on Prime Minister's Tour to Uttar Pradesh

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- *125. SHRI D. N. PATODIA :
SHRI V. NARASIMHA RAO :
SHRI ARJUN SINGH
BHADORIA :
SHRI JANESHWAR MISRA :
SHRI K. P. SINGH DEO :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Uttar Pradesh Government has asked the Centre to share the expenses on providing elaborate security arrangements during Prime Minister's tour to that State ;

(b) if so, the reaction of the Central Government in regard thereto ;

(c) the total amount of money spent on the security arrangements during the Prime Minister's tour to Uttar Pradesh during the year 1959 upto date ; and

(d) whether the tours were connected with Governmental affairs or for party purposes ?

THE MINISTER OF HOME AFFAIRS
(SHRI Y. B. CHAVAN) : (a) Yes, Sir.

(b) It is the responsibility of the State Government to make suitable security arrangements during the Prime Minister's visit to the State, and while the Central Government have advised all State Governments that the arrangements should not be extravagant, the expenditure is to be borne by the State Government.

(c) According to the State Government the total expenditure on security arrangements during the Prime Minister's tours at the time of the mid-term poll was of the order of Rs. 35 lakhs. The total expenditure on later tours reported by the State Government is about Rs. 3.33 lakhs, but the expenditure on security arrangements out of this amount has not been separately

mentioned. Details of this total have been asked for from the State Government.

(d) Apart from the election tours undertaken in connection with the mid-term poll, three visits were non-official and the rest official.

SHRI S. M. KRISHNA : Part (c) deals only with Uttar Pradesh and there the cost has come to Rs. 35 lakhs. What is the total amount ?

MR. SPEAKER : Let Shri Patodia ask his supplementaries first.

SHRI D. N. PATODIA : As the entire country is aware, recently the Prime Minister had been misusing the facilities of the office by using them for party purposes. It so happens particularly in the case of Uttar Pradesh, that thousands of C.I.D. men had to be employed for the safety of the Prime Minister. Also, several helipads had to be constructed. May I know whether it is a fact that *suo motu* instructions are issued by the Central Government on the State Government with regard to the security arrangements of the Prime Minister, without consulting the respective State Ministers ? May I know in that connection whether in the course of the last few months the security arrangements employed in U.P. have been increased many-fold compared to the normal arrangements which used to exist a few months back ?

SHRI Y. B. CHAVAN : As for as the security arrangements of the Prime Minister are concerned, whether she goes on official tours or non-official tours, whether it is political or non-political, they are the responsibility of the State Governments, because the security arrangements have always to be taken care of by them. As to the extent of arrangement, it is a matter of discretion for the State Governments because they will have to make the judgment. So far as the remarks of the hon. Member about the propriety of the Prime Minister's tours are concerned, I do not think they are relevant or correct in this matter.

SHRI D. N. PATODIA : My question was different. Were any *suo motu* instructions issued by the Central Government on

the State Government without consulting the State Government ?

SHRI Y. B. CHAVAN : This, is a continuous arrangement which has been existing for the last 23 years. Now a question was asked about consultation Consultation for what ?

SHRI RANGA : Consultation with the State Government whether it would be convenient for the State Government to make the necessary security arrangements for the tour of the Prime Minister.

SHRI Y. B. CHAVAN : On the question whether she should go or not such consultations are not made.

SHRI D. N. PATODIA : Before I ask my second question. I want clarification of the replies to my first question. My first question was whether *suo motu* instructions are issued. He has only tried to evade it. I want a "yes" or "no". Secondly, is it a fact that in the course of the last few months the security arrangements have been increased manifold, as compared to the earlier ones, at the instance of the Central Government ?

SHRI Y. B. CHAVAN : What particular arrangements are to be made on any particular occasion depends entirely on the judgment of the local government and local officers. No special instructions are given for any particular occasion. But about the normal pattern of security arrangements' certainly some instructions have been issued.

SHRI D. N. PATODIA : What are they ? Could a copy of that be laid on the Table ?

SHRI Y. B. CHAVAN : They are secret instructions. I cannot place them on the Table. The kind of security arrangements that are to be made cannot be made public.

MR. SPEAKER : Shri K. P. Singh Deo.

SHRI D. N. PATODIA : Sir, what about my second supplementary ? Am I not entitled to ask my second supplementary ?

MR. SPEAKER : All right. He is never satisfied. But if he looks at the

record he will find he has said "I come to the second question."

SHRI D. N. PATODIA : No, Sir. What I said was "before I come to the second question". May I know from the hon. Minister whether it is a fact that the intensive type of tours undertaken by the Prime Minister in Uttar Pradesh in the last few months is unparalleled except at the time of the elections and, secondly, whether he would agree that these tours were mainly meant for the purpose of party propagaanda ?

SHRI Y. B. CHAVAN : The hon. Member is entitled to hold his view but I do not share it. Normally, when the Prime Minister goes to a place, it is not for party purposes. She puts before the public the general political situation and the national policies. The education of the people at large is the responsibility of the Prime Minister...(Interruption)

SHRI K. P. SINGH DEO : In view of the fact that after 1967 the Centre-State relationship has taken a new dimension and there is a very thin dividing line between an official tour and a tour for party purposes, may I know, (a) whether the Home Ministry has evolved and formula in consultation with State Governments so that such misunderstanding as is arising at present could have been avoided ; and (b) how many helipads were constructed during the recent tour of the Prime Minister whether it was in her private capacity as a Member of Parliament from U. P. or as Prime Minister, what was the cost involved in the construction of these helipads, whether they were situated in paddy fields, what was the amount of crop that was destroyed and the amount of land which was taken for the construction of such helipads ?

SHRI Y. B. CHAVAN : I share the view of the hon. Member that new Centre-State relationship problems have arisen. As one State Government has raised the question, naturally, it will have to be considered. There is no doubt about it.

As far as helipads are concerned, I have answered an unstarred question today and the hon. Member can refer to it. But I can say from my memory that five or six helipads were constructed. There is not much of construction in this matter ; only

certain arrangements are to be made and some marginal expenditure is there. In one of the replies that I have sent to the U.P. Chief Minister I have indicated that we are prepared to share the expenditure on helicopters.

SHRI RANGA : How generous !

श्री तुलसी दास आषव : जैसे पिछले बीस वर्षों में हर एक प्राइम मिनिस्टर दूर करते रहे हैं और लोगों के साथ अपना ताल्लुक रखते हैं, यह दूर वैसे ही है या नहीं?

श्री यशवन्तराव चव्हाण : जी हाँ ।

श्री अटल बिहारी वाजपेयी : यह सिद्ध साधक वाली बात है ।

अध्यक्ष महोदय : माननीय सदस्य को स्वयं अपने सवाल का जवाब दे लेना चाहिए या ।

श्री मधु लिमये : मैं मन्त्री महोदय से जानना चाहता हूँ कि क्या उनकी जानकारी में महात्मा गांधी जी का वह पहला भाषण जो उन्होंने बनारस विश्वविद्यालय के सामने दिया था...

अध्यक्ष महोदय : आप कहाँ भाषणों में चले गये?

श्री मधु लिमये : यह सिक्योरिटी से सम्बन्धित है। आप इतने उतावले, इम्पैशेंट क्यों हो रहे हैं? इसका सीधा सम्बन्ध है।

मैं मन्त्री महोदय से पूछना चाहता हूँ कि बनारस विश्वविद्यालय के सामने गाँधी जी ने प्रारम्भ में, जब उन्होंने अपने राजनीतिक काम की शुरुआत की थी, जो भाषण दिया था वह उनकी जानकारी में आया है, जिसमें उन्होंने कहा था कि अंग्रेजों के वाइसराय जनता से इतने दूर चले गये हैं कि अपनी सुरक्षा के लिए वह बहुत ज्यादा पैसा खर्च कर रहे हैं? आज जो अंकड़े हमारे सामने आये हैं उनको देखते हुए ऐसा लगता है कि आज खर्च और भी ज्यादा बढ़ गया है। क्या मन्त्री महोदय

इस तरह का आश्वासन इस सदन को देंगे कि देश की गरीबी का ख्याल करते हुए सुरक्षा पर जो इतना पैसा खर्च हो रहा है उस पर वह पुनर्विचार करेंगे और राज्यों से सलाह माँगकर उसके उसको घटाने का प्रयास करेंगे?

SHRI Y. B. CHAVAN : As far as the security arrangements are concerned, the security arrangements for the Prime Minister or any Prime Minister of the country cannot be compared with the security arrangements for the Viceroy because the Viceroy was systematically kept away from the people. Now the Prime Ministers are going and seeking meetings with the people...

SHRI BAL RAJ MADHOK : That is why she requires more security arrangements ?

SHRI Y. B. CHAVAN : I hope this House today is not merely considering the security arrangements of a particular Prime Minister. We are considering the question of the security arrangements of the Prime Minister, whether he belongs to this party or any other party. I think, in the present circumstances or any circumstances, all necessary arrangements for the security of the Prime Minister have to be taken. Whether there is excessive expenditure or whether that can be reduced, is a matter which can always be considered.

SHRI H. N. MUKERJEE : The Home Minister has given us a figure which in a poor country seems to be utterly disproportionately high. I cannot for the life of me understand how in the mid-term elections, the Prime Minister's visits, howsoever guarded that needed to have been in the interest of the security, would cost Rs 38 lakhs. In view of this and in view of the reaction in the country which is, certainly, going to be very sharp with regard to this, will the Government take some steps to see that unnecessary expenditure is not incurred and that, in the name of the so-called sanctity of the security of the Prime Minister's movements, such enormous sums are not expended in the way it has been done ?

SHRI Y. B. CHAVAN : I would like this honourable House to take a little more balanced view of this matter.

About the figure which is mentioned, we do not know the break-up of the figure.....

SHRI RANGA : It is your own Government.

श्री मधु लिमये : पना क्यों नहीं लगाया?

SHRI Y. B. CHAVAN : We are trying to analyse the figure.....

श्री राम सेवक यादव : इसका हिमाचल बतनाइये ।

SHRI Y. B. CHAVAN : ...that is mentioned to which the hon. Member reacted, and perhaps rightly so. I do not know whether this figure of Rs. 35 lacs or whatever the amount mentioned is for the personal security of the Prime Minister. When exclusively public meetings are arranged, certain public order arrangements have to be done, like the mob-control and other things. This is not necessarily meant for the security of the person of the Prime Minister. I do not know whether all the expenditure on such other arrangements has also been included in this figure of Rs. 35 lakhs. It is quite possible. But unless we know, I can't say. I entirely agree with the hon. Member that unnecessary expenditure should be avoided. We will, certainly, examine from this point of view.

श्री कंबरलाल गुप्ता : मैं मन्त्री महोदय से इस बात में सहमत हूँ कि प्रधान मन्त्री को यह अधिकार है कि वह एजुकेशन के लिए या अपने दृष्टिकोण को बतलाने के लिए दूसरे राज्यों में जायें। लेकिन क्या यह सही नहीं है कि पिछले दिनों में पिछले दो तीन महीनों में, जब प्रधान मन्त्री यू० पी० गईं तो सरकारी हेलिकाप्टर का उन्होंने इस्तेमाल किया, सरकारी डिफेंस प्लेन्स का इस्तेमाल किया श्री: वहाँ पर सरकारी दूर पर होने के बाद भी पाटियों का नाम लेकर उन्होंने जनसंघ को क्रिटिसाइज किया और यू० पी० गवर्नमेंट को क्रिटिसाइज किया तथा सरकार को टापल करने की कोशिश की, एम० एल० एज० से बातचीत की और वह सब कुछ सर-

कारी खर्च पर? मैं जानना चाहता हूँ कि क्या यह धर्तें प्रोप्रायटी और जो नामस हैं उनके खिलाफ नहीं है? अगर है तो क्या सरकार ने इसपर कोई विचार किया है कि इस सम्बन्ध में नामस क्या होने चाहिए?

SHRI Y. B. CHAVAN : As far as the toppling of the Government is concerned, the Prime Minister herself on her tour made it clear that her tour had nothing to do with the toppling of the Government. Secondly, in the course of explaining national objectives and the policies of the Government, if it becomes necessary and legitimate to criticise any political party, there is nothing wrong about it.

SHRI RANGA : It is some relief to find the Home Minister also agreeing with us that there is need for reviewing the scale on which this expenditure is being incurred and, therefore, they would like to examine it. But, at the same time, in view of the changed political atmosphere in this country where not one Party is running the whole show in all the State Governments, would Government now at least give a fresh look at this matter and then take into consultation the Chief Ministers and evolve some policy by which it would not be necessary and it would not be possible also for the Prime Minister to have to go and campaign against the policies which are being pursued by the State Governments and created conflicts between one Government and another and also undermine law and order ?

SHRI Y. B. CHAVAN : I don't think the Prime Minister has gone...

SHRI RANGA : She has gone. Why do you fly in the face of facts ?

SHRI Y. B. CHAVAN : That would not be a right thing to say. As I said that as far as the expenditure is concerned, naturally one will have to keep it under constant review. I have no doubt about it.

SHRI RANGA : Not that I am talking about. I want to know whether it would be proper for the Prime Minister who is Prime Minister for the whole of India to go round the States and carry on a campaign and

attack the policies, programmes and the attitudes of the local governments.

SHRI P. M. SAYEED : In view of the threatening letters received by the Prime Minister, especially after the split in the Congress and also the alliance between these three Parties, what is the special arrangement made for the security of the Prime Minister? I want to know that from the Government. (*Interruptions.*)

SHRI Y. B. CHAVAN : Whenever any intimation or information reaches the Government concerning the security of the Prime Minister, naturally Government will take all the care and necessary steps about it.

SHRI S. KUNDU : When a Prime Minister goes on a tour during mid-term elections or in general elections, a large proportion of the expenditure which is incurred is incurred because the Prime Minister performs the function of the political Party to which she belongs. In view of such things, will the Government think of asking the political Party to which she belongs to reimburse the amount?

SHRI Y. B. CHAVAN : As far as the Prime Minister's election tours are concerned, this matter has been constantly reconsidered and reviewed. There are two types of expenditure. One is expenditure which can legitimately be said to have been incurred in the cause of the Party. It is the public address system, microphones, rostrum etc. which have to be provided. Naturally the political parties will have to bear this expenditure. But the other arrangements at the meeting have to be naturally made by the Government because of the very great crowds the Prime Minister attracts.

SHRI BAL RAJ MADHOK : Question.

SHRI Y. B. CHAVAN : Suppose tomorrow Mr. Ranga becomes the Prime Minister, he will also need these arrangements.

SHRI RANGA : I do not want millionaires' money.

SHRI BAL RAJ MADHOK : You have

to admit that it is not Smt. Indira Gandhi who attracts the crowds but it is the Prime Minister who attracts the crowds.

SHRI Y. B. CHAVAN : Why are you jealous? I am mentioning a Prime Minister. I am not mentioning the Prime Minister. I am mentioning the office of the Prime Minister. Normally when the Prime Minister goes out, naturally that person is likely to attract crowds, greatest crowds as it is in this case. The present Prime Minister attracts the greatest crowds and, therefore, it is the duty of the administration to see that those crowds are managed better. For that matter certain arrangements are to be made. Naturally, the State has to take those steps.

श्री शिवनारायण : मैं जानना चाहता हूँ कि क्या केवल प्रधान मन्त्री की प्रोटेक्शन की जिम्मेवारी, यह मन्त्री की है या हर एक मॅम्बर आफ पार्लियामेंट की प्रोटेक्शन की जिम्मेवारी भी उनकी है? उनकी भी प्रोटेक्शन की जिम्मेवारी अगर उनकी है तो उसके वह क्या इंतजाम करते हैं?

श्री यशवन्तराव चव्हाण : सबकी प्रोटेक्शन की जिम्मेवारी हम पर है।

श्री सु० प्र० खां : क्या यह सही नहीं है कि कांग्रेस में सपलिट बाद कांग्रेस (श्री) के नेताओं ने जैसे श्री मोरार जी बेसाई हैं, श्री निजलिंगप्पा हैं, भी उत्तर प्रदेश के दूर किये थे और वहां तब भी पुलिस का इंतजाम किया गया था। मैं जानना चाहता हूँ कि तब उनके दूर के सिलसिले में कितना खर्च करना पड़ा था? क्या यह सही नहीं है कि इन लोगों ने जो मिसप्रॉडरस्टैंडिंग हमारी पार्टी के खिलाफ क्रियेट की थी उसको दूर करने के लिए यह जरूरी था कि सरकार का धोरण अपना दृष्टिकोण लोगों को समझाने के लिए प्रधान मन्त्री महोदय उत्तर प्रदेश का तथा दूमरी स्टेट्स का दौरा करतीं?

SHRI Y. B. CHAVAN : Government have nothing to say about it. As far as

expenditure on other people is concerned we have no information.

श्री एस० एम० जोशी : गृह मन्त्री ने बताया है कि प्रधान मन्त्री कोई भी हो उसकी सिक्योरिटी के लिए हम लोगों को हर प्रकार से प्रबन्ध करना चाहिए । मैं जानता हूँ कि महाराष्ट्र के दौरे पर एक बार जब प्रधान मन्त्री श्री जवाहर लाल नेहरू गये थे तो हम लोगों ने उनके खिलाफ प्रदर्शन किया था और तब भी हम लोगों ने यह कबूल किया था कि प्रधान मन्त्री के जीवन की सुरक्षा की जिम्मेवारी हम सब लोगों को रहनी चाहिए । गृह मन्त्री ने बताया कि प्रधान मन्त्री के दौरे के सिलसिले में इस मिडटर्म इलैक्शन में 32 लाख या 34 लाख खर्च हो गया । हम लोगों को खयाल करना चाहिए कि क्या प्रधान मन्त्री की सिक्योरिटी पर इस गरीब देश को इतना पैसा खर्च करना चाहिए? जब मिडटर्म इलैक्शन में इतना खर्च हो गया है तो जनरल इलैक्शन में कितना खर्च होगा, इसका अनुमान लगाया जा सकता है । हर प्रधान मन्त्री को चाहे वह डा राम सुभग सिंह कल को हों या इंदिरा गांधी जी हों, खयाल करना चाहिए या नहीं कि क्या इतना ज्यादा पैसा खर्च करना उचित है? मैं आप से जानना चाहता हूँ कि इसके बारे में क्या आपने कोई नार्मल फिक्स किये हैं कि प्रधान मन्त्री को इलैक्शन के सिलसिले में कहां तक जाना चाहिए और कितना पैसा खर्च कराना चाहिए स्टेट्स का?

SHRI Y. B. CHAVAN : The difficulty about this matter is that while this expenditure of Rs. 35 lakhs has been mentioned by the State Government, we have not gone into the details as to how much was meant for the personal security of the Prime Minister, how much was the normal law and order expenditure. Unless we know that, it will be difficult to accept this figure of Rs. 35 lakhs. This is one point. I would like to keep this on record because I have not accepted this figure yet. But this is a figure mentioned by the State Government. Therefore it is my duty to mention it.

As far as the expenses of the Prime Minister are concerned, how can we say she should go on tour only to a limited extent and she should not go and meet other people ?

SHRI PILOO MODI : That is normally called conscience.

SHRI Y. B. CHAVAN : At the time of the general elections, Prime Minister is expected as a leader of a national party, to go to all the States and try to meet as many people as possible.

SHRI PILOO MODY : What is that expenditure ?

SHRI S. KANDAPPAN : In view of the reply given about the tour of the Prime Minister, in justification of the tour that it is more informative, the Prime Minister explaining the policies of the Government for the people at large, I would like to know this from the Home Minister. I would like to know whether he would consider it not advisable to have this educative tour and explaining the policies of the Government on the eve of elections ? Probably the people may not be receptive enough at that time to understand the policies of the Government and appreciate them. At least in all fairness they should avoid taking tours and asking the State Government to foot the Bill on the eve of elections. If at all the Prime Minister, or for that matter, any Minister undertakes any tour in a State on the eve of the elections. The Bill on such tours on the eve of the election has to be footed by the party in power and not by the Government either by the State or by the Centre.

SHRI Y. B. CHAVAN : As I have explained, that part of the expenditure which should legitimately be the party's expenditure is being borne by the party. But when the Prime Minister goes even for political propaganda during the election, her security is not the responsibility of the party only ; it is a national responsibility.

SHRI HEM BARUA : Is it not a fact that whenever the Prime Minister goes to a particular State, he or she has to obtain the permission of the Chief Minister, and if the Chief Minister says she should not come, she has to cancel her programme ? This had happened in Assam in 1969. In September

that year, the Prime Minister wanted to visit Assam, but the Chief Minister of Assam said that she should not go there then, and she had to cancel her tour. In that context, may I know whether the Chief Minister of UP was consulted before the Prime Minister decided to visit that State? If he was consulted, and if it was an official visit then in spite of the fact that the expenditure has been high and rather exorbitant, it should be footed by the State Government, and if it was for a party purpose, then it is the party that should foot the bill.

SHRI Y. B. CHAVAN : As far as the tours of the Prime Minister are concerned, normally, these programmes are sent to the State Governments in advance. The Chief Ministers are entitled to advise the Prime Minister, and the Prime Minister is also entitled to accept or reject the advice.

SHRI JYOTIRMOY BASU : And make them pay for it.

Statehood for Assam Hills

*178. **SHRI BENI SHANKER SHARMA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Assam Pradesh Hill Leaders' Conference in its conference held recently at Shillong has, by a Resolution, demanded the formation of a full-fledged State ;

(b) whether Government consider that the hill people are not satisfied with the formation of Meghalaya ; and

(c) if so, what further measures, if any, are contemplated by Government in this regard ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) and (b). Perhaps the Member has in mind the resolution passed by the All Party Hill Leaders' Conference towards the end of the last month. The resolution did reiterate the desire of this organisation to continue its efforts to achieve a separate State but at the same time the resolution also embodied the decision of that party to give a fair trial to the autonomous State by utilising the present opportunity to work for the all-round development and well being of the people of Meghalaya.

(c) Does not arise.

श्री बेनीशंकर शर्मा : अध्यक्ष महोदय, मनुष्य की आकांक्षाओं और आशाओं के रूप में बदलते रहते हैं। अगर आज एक उप-राज्य की स्थापना हुई है तो आगे राज्य की भी स्थापना की मांग की जायेगी। खैर, इसमें तो माननीय मन्त्री जी जैसा आगे विचार करेंगे, करेंगे लेकिन मैं अभी यह प्रश्न पूछना चाहता हूँ कि शिलांग अब तक आसाम की राजधानी थी उसे मेघालय की भी राजधानी बनाया गया है और आप जानते हैं कि, एक ध्यान में दो तनवारें नहीं रह सकतीं, चंडीगढ़ का उदाहरण हमारे सामने है, इसलिए क्या माननीय मन्त्री जी अभी से कोई पक्का निर्णय लेंगे जिससे आसाम में चंडीगढ़ की स्थिति की पुनरावृत्ति न हो और शिलांग में दोनों दल सुख और शांति से रह सकें?

श्री यशवन्त राव चव्हाण : मैं यह नहीं मानता, आप उनको तलवार ही क्यों मानते हैं? भाई-भाई एक घर में रह सकते ।

श्री बेनीशंकर शर्मा : हमारे सामने चंडी गढ़ का उदाहरण है। उसको देखते हुए क्या आप शिलांग में आसाम और मेघालय दोनों की राजधानी सजा के लिए रखना चाहते हैं या उसको किसी एक राज्य को देना चाहेंगे?

SHRI Y. B. CHAVAN : The hon. Member has not understood the problem of autonomous State at all. In the case of Chandigarh, there were two different States. But here that is not so. The autonomous State is also a part of the Assam State.

श्री बेनीशंकर शर्मा : मेघालय की स्थापना क्षेत्रीय और भाषाई सिद्धान्तों के आधार पर हुई है और हम देख रहे हैं कि क्षेत्रीय और भाषाई सिद्धान्तों के आधार पर जो राज्यों का निर्माण हुआ है उस का अनुभव हमारे सामने है। अभी पंजाब और हरयाना में जो कुछ हुआ हमने देखा। महाराष्ट्र और असम में जो कुछ होने वाला है वह भी